NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 70/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

NAME OF THE PARTIES: B. V. Kshtriya & Ors.

V/s.

M/s. Bhikusha Papers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1) HL-PHYERK FOR THE

PAT I/S KSYSTONE HAWERS

KSYSTONE HAWERS

ORDER

70 C.P. No. 44/397-398/CLB/MAH/2014

Dated: 20.10.2016

MES

- 1. Ld. Counsel for the Respondents is present.
- 2. This C.P. is transferred from the Division Bench of the Tribunal to the Single Bench.
- 3. The matter is adjourned to 9th December, 2016. Respondent is asked to communicate this date to the Petitioner.

sd/-

Shri M.K. Shrawat

Member (Judicial)